

Central Administrative Tribunal  
Principal Bench

1X

RA 367/2000  
in  
OA 328/2000

New Delhi this the 1st day of November, 2000

Hon'ble Smt. Lakshmi Swaminathan, Member(J).

Premchand & Anr. ... Applicants.

Versus

Union of India & Ors. ... Respondents.

O R D E R (By Circulation)

Hon'ble Smt. Lakshmi Swaminathan, Member(J).

As there is no error apparent on the face of the record or any other sufficient reason as provided under Order 47 Rule 1 CPC read with Section 22(3)(f) of the Administrative Tribunals Act, 1985, RA 367/2000 filed by the respondents for review of the order dated 12.9.2000 in OA 328/2000 is rejected.

Lakshmi

(Smt. Lakshmi Swaminathan)  
Member(J)

'SRD'